

proposal to help the States in establishing tourist facilities in the States ,

(b) if so, whether Union Government have also decided to spend rupees 137 lakhs in Rajasthan in this regard ,

(c) what are the other States where Government have drawn up plans to make places attractive for tourists , and

(d) what amount will be spent on each place ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) (DR. KARAN SINGH) (a) and (b) With the abolition of Part II Plan schemes, the practice of giving grants-in-aid to State Governments has been discontinued from 1969-70. It is, however, proposed to take up some schemes in Rajasthan in the Central Sector in the Fourth Plan period including a tourist bungalow at Jaipur, a tourist reception centre and a youth hostel at Jaipur and augmentation of accommodation in the Bharatpur Game Sanctuary.

(c) and (d) Tourism schemes are not drawn up State-wise. They are formulated on the basis of factors such as tourist preferences, accessibility of the tourist centres, travel patterns, etc. The total outlay on tourism schemes during the Fourth Plan Period is Rs. 25 crores in the Central sector including six crores for hotel and transport loans to the private sector.

#### Proposals Formulated to boost up Tourism in the Country

739. SHRI SUBODH HANSDA Will the Minister of TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) be pleased to state

(a) whether any proposals have been formulated to boost up tourism in India

with a view to achieve the target of four lakh foreign tourists visiting India every year ,

(b) if so, the main feature of the proposal , and

(c) if the proposals have not been formulated so far, what are the broad features of the proposed expansion and in what manner it is likely to be achieved ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) (DR. KARAN SINGH) (a) to (c). Yes Sir. Apart from relaxing visa formalities and simplifying facilitation procedures, action is being taken to develop and strengthen the tourism infrastructure in important fields such as improvement of international airports, construction of hotels both in the public and private sectors, improvement in transport facilities, promotion of wild life tourism etc. Tourism promotion and publicity programmes overseas are also being strengthened.

#### Construction of Haldia Port

740. SHRI SUBODH HANSDA Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWAHAN MANTRI) be pleased to state

(i) whether it is a fact that the construction of Haldia Port is still behind schedule ,

(b) if so, how far this is behind schedule , and

(c) when this is likely to be completed ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) . (a) Yes, Sir,

(b) The progress of construction works of the Haldia Dock Project is behind schedule by about one year.

(c) The project is likely to be completed by the end of 1972

**Financial Assistance to States**

741 SHRI MAYAVAN Will the Minister of FINANCE (VITA MANTRI) be pleased to state

(a) whether the amount financed by the Central Government to the State Government for purchase of machinery and equipment from foreign Government as aid for certain projects is treated as a loan and interest is charged thereon and

(b) if so, what are the terms and conditions under which such loans are granted ?

THE MINISTER OF FINANCE (VITA MANTRI) (SHRI YESHWANT-RAO CHAVAN) (a) and (b) Foreign exchange required for the import of machinery and equipment by State Government projects is provided by the Government of India out of their foreign exchange resources, including external assistance State Governments and the concerned projects acquire the foreign exchange in the normal course against their rupee resources and make payments for import of machinery and equipment. Since the foreign exchange is provided against payment of equivalent rupees, it is not treated as a loan and there is no question of charging any interest

**Report of Direct Taxes Enquiry Committee on black money**

742. SHRI MAYAVAN Will the Minister of FINANCE (VITA MANTRI) be pleased to state

(a) whether the Direct Taxes Enquiry Committee has submitted its report on the question of black money, and

(b) if so, the main recommendations made by the Committee in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (VITA MANTRALAYA MEN RAJYA MANTRI) (SHRI K R GANLISH) (a) and (b) Only an interim report has been received from the Direct Taxes Enquiry Committee and is being examined by the Government. It is not possible at this stage to state the recommendations made by the Committee

**Companies with authorised capital of Rs 50 lakhs and above**

743 SHRI MAYAVAN Will the Minister of COMPANY AFFAIRS (KAMPANI KARYA MANTRI) be pleased to state

(a) the particulars of the constitution of the 40 Public Limited Companies and 21 private limited companies which have been newly registered up to 31 March, 1970 with authorised capital of over rupees 50 lakhs, and

(b) their number in Tamil Nadu ?

THE MINISTER OF COMPANY AFFAIRS (KAMPANI KARYA MANTRI) (SHRI RAGHUNATHA REDDY) (a) The details of the 40 public limited companies and 21 private limited companies registered under the Companies Act, 1956 in the Private Sector during the year ending 31st March, 1970 are given in the statement laid on the Table of the House. [Placed in Library See No LT-245 '71]

(b) Of the above, two public limited companies and three private limited companies were registered in the State of Tamil Nadu,